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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

O.A. No. 2125/99

New Delhi this the 30th day of September, 1999

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN
HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

1. Central Secretariat Non Gazetted Employees Union,
B-32 Udyog Bhawan,
New Delhi
Through Shri Iqbal Khan,
General Secretary,
2. M.S. Rawat,
Asstt. DGS&D,
Department of Supply,
Jeevan Tara Building,
Sansad Marg,
New Delhi.
3. Ashok Kumar Dawra,
Economic Investigator,
DGS&D, Deptt. of Supply,
81-E, Pocket IV,
Mayur Vihar Phase I,
New Delhi.

... Applicants

(By Advocate: Shri Shri P.P. Khurana)

-Versus-

1. Director General of supplies & Disposals, Govt. of India,
Jeevan Tara Building,
Sansad Marg,
New Delhi.
2. Union of India,
Through Secretary,
Ministry of Personnel,
Training, Pension and
Public Grievances,
North Block,
New Delhi.
3. Union of India,
Through Secretary,
Deptt. of Supply,
Nirman Bhawan,
New Delhi.

... Respondents

O R D E R (Oral)

By Reddy, J.

The learned counsel for the applicants submits that the respondents have agreed to grant

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the relief. Hence the learned counsel requests that the OA may be withdrawn.

2. The OA is dismissed as withdrawn reserving the liberty to the applicants to approach the Tribunal in case the relief claimed herein was not granted.

Shanta I
(Mrs. Shanta Shastry)
Member(A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice Chairman(J)

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